public importance and Administrators, New Delhi, for the year 1970-71 to 1974-75.

104

tain important Aspects of Marketing and prices of cotton, Jute, Groundnut (and Tobacco.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir, I beg to lay on the Table:

- I. A copy (in English and Hindi) of the First Annual Report and Accounts of the Madhya Pradesh State Forest Development Corporation Limited, Bhopal, for the period from July 24, 1975 to June 30, 1976, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon under subsection (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-1751/78]".
- II. A copy (in Hindi) of the Interim Report of the National Commission on Agriculture on Certain Important Aspects of Marketing and Prices of Cotton, Jute, Groundnut and Tobacco. [Placed in Library. See No. LT-1750/78].
- t Statement giving reasons for not laying the Annual Report/Audit Report (1976-77) of the National Council of {Educational Research and Training within time.
- II. Reports (1970-71 to 1975-76) of the National Staff College of Educational Planners)and (Administrators, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARIC AT AKI) Sir, I beg to lay on the Table:

- I. A statement (in English and Hindi) giving reasons for not laying the Annual Report/Audit Report of the National Council of Educational Research and Training, New Delhi, for the year 1976-77, within the stipulated period after the close of/ the accounting year. [Placed in Library. See No. LT-1837/78].
- II. A copy each (in English and Hindi) of the following papers: —
- (i) Report of the National Staff College for Educational Planners

(ii) Annual Report of the National Staff College for Educational Planners and Administrators, New Delhi, for the year 1975-

76.

Statement by Government (hi) accepting the above Reports and giving reasons for the delay in laying thereof. [Placed in Library. See No. LT-1752/78 for (i) to (hi)].

Report (1975-761) and A^{ccounts of} the **Rehabilitation Industries Corporation** Limited, Calcutta and related papers.

निर्माण ग्रीर ग्रावास तथा पूर्ति ग्रीर पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किंकर): मान्यवर, मैं आपकी अनुमति से कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के ग्रधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता है:---

- (i) 1975-76 के वर्ष के लिये रिहेबिलिटेशन इंडस्ट्रीज कारपोरेशन लिमि-टेड, कलकत्ता का सतहवां वार्षिक प्रतिवेदन तथा लेखे. लेखों पर लेखा परीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखा परीक्षक की टिप्पणियों सहित ।
- (ii) कारपोरेशन कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. See No. LT-1838/78 for (i) and (ii)].

CALLING ATTENTION TO A MAT. TER OF URGENT PUBLIC IMPOR-TANCE

Reported Disturbance at a meeting held in Patna on March 12, 1978 for Presentation of a pursue of Rs 90 lakhs to Shri Jayaprakash Narayan, and agitation by Students In the matter of Reservation in Services in Bihar for the backward classes. SHRI BHISHMA NARAIN SINGH (Bihar) > Sir, I beg to call the attention of the Minister of Home Affairs to the reported disturbance at" a